

required, I will get it from the U.P. Government.

SHRI JAGJIT SINGH ANAND: You should get the information from the U.P. Government, where it was sent, how it was used, who was bribed and how much out of this Rs. 1.85 lakhs.

SHRI P. RAMACHANDRAN: I have given whatever information I have. If more information is required, I will definitely try to get it and furnish it.

Deterioration in the law and order situation in Delhi

***393. SHRI DINESH GOSWAMI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that in many areas of Delhi people are getting apprehensive to move out in the night due to the deteriorating law and order situation; and

(b) if so, what remedial measures Government propose to take in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) The law and order situation in Delhi has improved and there is no justification for entertaining any apprehension on that score.

(b) A statement indicating the steps taken to keep crime under check is laid on the Table of the House.

Statement

- (i) Intensive foot and mobile patrolling both during day and night, is being done.
- (ii) Armed pickets are being detailed at strategic points to check the movements of criminals at odd hours.
- (iii) "Thikri Pehra" is being organised with the help of local residents in rural and sparsely populated areas which are vulnerable to crime.

(iv) A vigilance Squad to check eve-teasing and pick-pocketing has been set up in every district.

(v) A special centralised squad has also been set up to collect criminal intelligence and detect criminals and gangs operating in Delhi.

(vi) Surveillance over known criminals is being strengthened and records of criminals up-dated.

(vii) Special watch is being kept on released criminals.

(viii) Externment proceedings against criminals are being stepped up.

(ix) Following action has been taken to augment the strength of the Delhi Police:

(a) The strength of the mounted police has been increased.

(b) A new police district called the West Delhi District has been created.

(c) 8 new police stations and 12 police posts have been set up.

To meet the immediate additional manpower requirements the number of C.R.P. Battalions with the Delhi Police has been raised from 4 to 6.

SHRI DINESH GOSWAMI: Sir, the hon. Minister has stated that the law and order situation has improved. Obviously, this is a matter on which there will be differences of opinion between the Members on the Treasury Benches and the Opposition. But I do not want to join issue on this. That fact that he has said that this has improved shows that he has impliedly admitted that the law and order situation in Delhi was deteriorating. Now, this deterioration in the law and order situation is not confined only to Delhi, but it is there throughout the whole country and Mr. Dwivedi yesterday pointed out in the House the situation that is prevailing even when passengers travel by trains. May I know from the hon. Minister whether, apart from taking preventive measures, he will at all try to identify

as to why there has been a total deterioration in the law and order situation throughout the whole country? Does he not feel that this deterioration in the law and order situation is only a symptom of a total deterioration in the political and social atmosphere in the country and is it not because of the fact that the Government is giving an impression to the country that they do not have the political will to fight the anti-social elements and the anti-social elements are getting the impression that the atmosphere is such that they have got a field day?

SHRI DHANIK LAL MANDAL: Sir, as I have pointed out in my statement, there is improvement in the law and order situation. Improvement has been effected. If you want I will quote statistics to prove my point. As regards the will of the Government to solve the economic and social problems there is no will lacking. We have enough will and determination to solve all these problems created in 30 years of Congress misrule.

SHRI DINESH GOSWAMI: He has said that he has got the statistics. Let him give the statistics.

MR. CHAIRMAN: The hon. Minister said that he is going to give the statistics to prove his point. If he has got the statistics, he can give it.

SHRI DHANIK LAL MANDAL: I quote the statistics from March onwards of this year itself.

AN HON. MEMBER: Give figures of 30 years of Congress rule.

SHRI DHANIK LAL MANDAL: Murder: March-22, April-14, May-19, June-11, July-9. So, there is improvement in June and July as compared to March.

(Interruptions)

MR. CHAIRMAN: You go on.

SHRI DHANIK LAL MANDAL: Dacoity: March-6, April-7, May-2, June-5 and July-nil. (Interruptions)

Attempt to murder: March-28, April-23, May-33, June-16, July-14.

MR. CHAIRMAN: That is all right. You put your second supplementary.

SHRI DINESH GOSWAMI: He wants to rely upon the statistics. Sir, you should lay down some procedure in the House that when answers are given, these statistics should be laid in the House in advance. Apart from that, the hon. Minister has said that they have got the political will to weed out the evils of 30 years of Congress rule. May I know from him whether this political will also indicate that they have got the determination to weed out the present Prime Minister who was very much a part of 30 years of Congress rule in the country?

SHRI DHANIK LAL MANDAL: Sir, I am very sorry that I made that observation. I did not mean the Prime Minister. I just retaliated to what he said.

SHRI KHURSHED ALAM KHAN: Sir, it means the hon. Minister is very much satisfied with two or three people being killed everyday in this city and he seems to be keeping the statistics for his own satisfaction and not for the satisfaction of the public of Delhi. I may also say here that he is trying to divert the attention of the people by creating the Police Commissioner set-up. Is it not a fact whether the Police Commissioner himself has admitted that the situation is very much grave and there is no improvement even when this Police Commissioner set-up is created in Delhi? In view of this fact, may I know from the hon. Minister whether these statistics have been cooked up by him in his own office or whether they have been supplied by the Police Commissioner?

SHRI MORARJI R. DESAI: These are baseless allegations, if I may say so. I do not know how he can draw these inferences. These statistics are given by the Police Commissioner and the Police Commissioner has not said that the situation has deteriorated.

rated. He is in touch with me and in his opinion the situation is improving. So, what is the use of saying all these things?

SHRI KHURSHED ALAM KHAN: And what he is saying to the public is not true.

MR. CHAIRMAN: The statistics are from the Department.

SHRI CHARANJIT CHANANA: I am glad that the Prime Minister has said that the Police Commissioner has been keeping him informed of the crime situation in Delhi. But, unfortunately, the crime statistics are available and published. When we attended different meetings on the crime situation convened by the hon. Home Minister, even then we had pointed out—I had specially pointed out—one thing that if at all you wanted to take credit, the only credit that the Government could take was of establishing a record of the economic crimes. If you kindly see the statistical table of the crimes in Delhi, you will find that the snatchings have been increasing in a cumulative manner. That is an economic crime. You see your statistical table in the case of thefts also and robberies also. Now these crimes might lead to murder also. They might lead to attacking a person also. That is a different thing. While it is a law and order situation, my submission to the hon. Home Minister is—and it has always been—as to what has he done in finding out the causes of these crimes, because these crimes have some roots and basically the crimes in Delhi, which is an urban centre, have an economic root also. Would the hon. Minister throw some light on this particular development?

SHRI MORARJI R. DESAI: I am prepared to give a substantial prize to anybody who puts me wise about all the reasons for crimes. Crime is not a new thing. If there is increase in efficiency in Government crime is held down. If that is not so, it goes up. Therefore, we are trying to see that

the efficiency of the machinery increases and crime goes down. If more people are arrested immediately after the crime, the crime goes down. If they are not arrested, then it goes up. This is the main reason for it, and that is where we would like to concentrate.

SHRI CHARANJIT CHANANA: I would draw the kind attention of the Prime Minister to the statistics only. Let us not speak just verbatim. Let us see the statistics and then say whether the statistics are correct, or they are telling a lie.

MR. CHAIRMAN: You can ask for the statistics.

श्री रामानन्द यादव : सभापति जी, प्रधान मंत्री जी ने जो गृह मंत्रालय का भार वहन किया है, यह कहा है कि पुलिस कमिश्नर के माध्यम से जो उनको रेकार्ड मिलते हैं क्राइम के सम्बन्ध में वह सदन के सामने रखते हैं। उसके आधार पर अपने विचार व्यक्त करते हैं। लेकिन आये दिन अखबारों में दिल्ली के सम्बन्ध में करीबन 6 महीनों से या उससे अधिक समय से नित्यप्रति क्राइम जिस तरह से बढ़ रहे हैं, मर्डर, डकैती, राहजनी होल्ड-अप, सेंधमारी और स्नैचिंग आदि तरह तरह के क्राइम जो होते हैं, कोई दिन ऐसा नहीं है कि उनके बारे में अखबारों में छपता न हो। इससे अन्दाजा लगता है कि काफी क्राइम बढ़ गये हैं और चूंकि दिल्ली में पार्लियामेंट है और हम लोग इस पर जागरूक रहते हैं, काफी पुलिस विभाग की नुक्ताचीनी की तो क्या यह बात सही है कि जो क्राइम के सम्बन्ध में रिपोर्ट करने वाली मशीनरी है, दर्ज करने वाली मशीनरी पुलिस विभाग की है वह क्राइम के नम्बर को मीनिमाइज करती है अपनी प्रतिष्ठा को बचाने के लिए? दूसरी बात.....

श्री सभापति : जब दूसरी नहीं।

Only one question. You cannot have one, two, three like that.

श्री रामानन्द यादव : मैं आपकी बात मानता हूँ मैं चाहता हूँ कि सरकार यह बताये कि क्या सरकार इस बात की जांच करायेंगी कि, एक कमेटी के द्वारा या कोई सुलभ स्वच्छ मशीनरी द्वारा, दिल्ली का जो पुलिस विभाग है, जो क्राइम को उचित ढंग से दर्ज नहीं करता है, इसलिए कि नम्बर अधिक होने पर उसकी प्रतिष्ठा घटेगी ।

श्री मोरारजी आर० देसाई : यह जो सम्माननीय सदस्य कहते हैं यह हकीकत थी डेढ़ साल पहले । अब किसी जगह पर ऐसे क्राइम्स की रिपोर्ट नहीं होती है तो हम उनको सजा करते हैं ।

श्री रामानन्द यादव : आप 30 वर्ष से यह नहीं कहें, अब क्यों कह रहे हैं ?

श्री मोरारजी आर० देसाई : यह पहले होता था अब नहीं हो पायेगा ।

SHRI DEVENDRA NATH DWIVEDI: It is becoming increasingly amusing every day to see the statistical approach of this Government to what are essentially human problems. Sir, there is a saying that there are three kinds of lies, white, black and statistical. And to this yet another category is added, Janata lies. Every day it is a very bad sight, to see Members of Parliament saying that the law and order situation is deteriorating and the members of the Treasury Benches getting up and saying that it is not deteriorating. Sir, this is a fact and is not a matter of policy. You talk to any Member of Parliament from Delhi belonging to either the Congress or the Janata. He will agree that the law and order situation has deteriorated in Delhi. Therefore, will the hon'ble Prime Minister, acting as the Home Minister, consider a proposal that there be set up an informal Consultative Com-

mittee of the Members of Parliament hailing from Delhi from all the parties who can meet either the Prime Minister or the Home Minister once every month to review the law and order situation and devise ways and means of improving the situation.

MR. CHAIRMAN: It is a suggestion.

SHRI MORARJI R. DESAI: It is a suggestion for action.

شری سود احمد ہاشمی : دلی

دارالسلطنت ہے کیویٹل ہے اور ظاہر ہے کہ بہت سے معاملات میں دلی کی مثال سامنے دکھی جاتی ہے اگر دلی کیویٹل کے اندر مرکز کے اندر لا اینڈ آرڈر کی سچویشن کنٹرول میں نہ رہے اور لوگ یہ محسوس کریں کہ یہاں پر جان و مال عزت و آبرو محفوظ نہیں ہے - رات تو رات دن میں بھی نکلتا لوگوں کے لئے دشوار ہو جائے تو ظاہر ہے کہ اس سے ملک نے دوسرے حصوں پر بھی اچھا اثر نہیں پڑے گا بلکہ خراب اثر پڑے گا۔ اب صورت حال یہ ہے کہ اخبارات جو ہم لوگ قیلمی دیکھتے ہیں اس سے اندازہ یہ ہوتا ہے کہ روز بروز جرائم کی تعداد بڑھتی جا رہی ہے لیکن ہوم منسٹری جو فیکس پویش کرتی ہے ان اخبارات کی رپورٹنگ چوتی ہے تو اس سے کہیں زیادہ ہوتی ہے۔ میں یہ پوچھنا چاہتا ہوں کہ دلی کے لا اینڈ آرڈر

کی سچویشن کے سلسلہ میں کوئی خصوصی طور پر ہمارے ہوم منسٹر کے سامنے ایسی شکل ہے کہ یہاں لا اینڈ آرڈر کا ازسرنو جائزہ لیں اور دیکھیں کہ وہ فیگرس جو ہمارے سامنے اخباروں کے ذریعہ آتی ہیں وہ صحیح ہیں یا ہوم منسٹری کی جو مشینری پیش کر رہی ہے وہ صحیح ہے۔

†(श्री सैयद अहमद हाशमी : दिल्ली دارुलसलत है, कैपिटल है और जाहिर है। कि बहुत से मामलात में दिल्ली की मिसाल सामने रखी जाती है। अगर दिल्ली कैपिटल के अन्दर, मर्कज के अन्दर ला एंड आर्डर की सिचुएशन कंट्रोल में न रहे और लोग ये महसूस करें कि यहां पर जान-ओ-माल, इज्जत व आबरू महफूज नहीं है, रात-रात दिन में भी निकलना लोगों के लिये दुश्वार हो जाये तो जाहिर है कि इससे मुल्क के दूसरे हिस्सों पर भी अच्छा असर नहीं पड़ेगा, बल्कि खराब असर पड़ेगा। अब सूरते हाल यह है कि अखबारात जो हम लोग डेली देखते हैं इस से अन्दाजा यह होता है कि रोज ब रोज जरायम की तादाद बढ़ती जा रही है लेकिन होम मिनिस्ट्री जो फिगर्स पेश करती है अगर अखबारात की रिपोर्टिंग जोड़ी जाय तो इससे कहीं ज्यादा होती है। मैं यह पूछना चाहता हूं कि दिल्ली की ला एन्ड आर्डर की सिचुएशन के सिलसिले में कोई खसूसी तौर पर हमारे होम मिनिस्टर के सामने ऐसी शकल है कि यहां ला एन्ड आर्डर का अजसरनौ जायजा लें और देखें कि वह फिगर्स जो हमारे सामने अखबारों के जरिये आती हैं वह सही हैं या होम मिनिस्ट्री की जो मशीनरी पेश कर रही है वह सही हैं ?]

श्री मोरारजी आर० देसाई : सम्मानित सदस्य के सामने कौन सी फिगर है वह तो बताई नहीं। फिगर बता देने तो मैं कह सकता हूं कि कहां से वह फिगर आई। ऐसे ही कंपेरिजन कैसे करते हैं मेरी समझ में नहीं आता मुझे यह बात कबूल है कि यह स्थिति सुधरनी चाहिये और बहुत ज्यादा सुधरनी चाहिये इसमें मुझे कोई शक नहीं। मगर यह कहना कि अब बढ़ रही है यह बात सही नहीं है मैंने कई दिल्ली शहरियों से भी पूछा है और ऐसे लोगों से पूछा है जिनका गवर्नमेंट से कोई सम्बन्ध नहीं है। अब कुछ सुधर रही है ऐसा अगर आम जनता पर पड़ा हवा है मैं यह कह सकता हूं। इसमें अलग-अलग राय हो सकती है इसलिये मुझे इस में झगड़ा नहीं करना है इतना मैं जरूर चाहता हूं कि इसको सुधरना है और सुधारने में जो मदद दे सकते हैं वह मदद देने के लिये मैं राजी हूं और जो मदद देंगे उनका आभार भी मैं मानूंग

New body for Ambassador Car

*394. SHRI BUDDHA PRIYA

MAURYA:†

SHRI PRAKASH

MEHROTRA;

SHRI CHARANJIT

CHANANA;

SHRI L. R. NAIK;

SHRI KHURSHED ALAM
KHAN:

Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have permitted M/s. Hindustan Motors to import dies to make a new type of body of the Ambassador car;

(b) whether there is likely to be an improvement in the engine of the car also;

(c) whether the price of the car with new body is likely to increase;

†[] Devanagari transliteration.

‡The question was actually asked on the floor of the House by Shri Buddha Priya Maurya.